GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 3982

(TO BE ANSWERED ON 10.08.2016)

AIR TICKET AT LOWEST PRICE

3982. DR. C. GOPALAKRISHNAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Department of Personnel and Training (DoPT) has issued new rules and guidelines for Government employees to buy air tickets at the lowest price available on the day for undertaking journey on LTC;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the time by which the new guidelines will be made effective?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister & Office. (DR. JITENDRA SINGH)

(a) to (c): In view of reported irregularities and misuse of LTC, this Department, vide O.M. No. 31011/3/2013-Estt.(A-IV) dated 12.07.2016, has issued draft guidelines to be followed while booking the air tickets for stakeholders consultation. The guidelines will be finalized after considering all the inputs received from the stakeholders.
